## CENTRAL ELECTRICITY REGULATORY COMMISSION 4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001 Ph: 23753942 Fax-23753923

Petition No. 196/2009

Date: 5.4.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of incentive based on availability of transmission system for the year 2008-09 for Eastern Region

Sir,

Please refer to the Commission's Order dated 22.10.2009 in I.A. No. 44/2009 in the above mentioned petition wherein it was observed that the main petition shall be listed for hearing after finalization of tariff of the transmission assets commissioned during 2008-09. It is requested that the status regarding finalization of tariff of the transmission assets commissioned during 2008-09 in Eastern Region may kindly be given urgently.

Yours faithfully,

(P.K. Sinha) Asst. Chief (Legal)